

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Centenary Celebration of the High Court of Jammu and Kashmir & Ladakh.

ORDER

No.: 724 of 2026/RG

Dated: 15.05.2026

Hon'ble the Chief Justice has been pleased to constitute a Committee comprising of the following Hon'ble Judges, to oversee and guide the preparations of Centenary Celebration of the High Court of J&K and Ladakh:-

- i. Hon'ble Mr. Justice Sanjeev Kumar;
- ii. Hon'ble Mrs. Justice Sindhu Sharma;
- iii. Hon'ble Mr. Justice Rajnesh Oswal;
- iv. Hon'ble Ms. Justice Moksha Khajuria Kazmi; and
- v. Hon'ble Mr. Justice Wasim Sadiq Nargal.

Besides, Shri Rajiv Gupta, Registrar Vigilance, High Court of J&K and Ladakh is nominated as Co-opted Member of the Hon'ble Committee.

By Order.


(M.K Sharma)

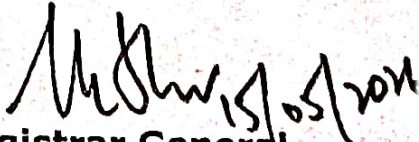
Registrar General

Dated: 18.05.2026

No.: 29253-72/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships;
3. Shri Rajiv Gupta, Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information and necessary action.
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
9. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;
.....for information.
10. Incharge NIC, High Court Wing Jammu/Srinagar for information and with the request to upload the same on the official website of the High Court.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Order file.


Registrar General